

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 276 of 2013 &  
IA-441 of 2013 & IA 83 of 2014**

**Dated : 12<sup>th</sup> February, 2014**

**In the matter of:**

**Corporate Power Ltd. ... Appellant(s)**  
**Versus**  
**Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Ms. Suparna Srivastava for R-1

**ORDER**

Power Grid Corporation of India Ltd. has filed IA-83 of 2014 for early hearing.

The learned counsel for the Appellant is directed to file the reply on or before 26.02.2014 after serving copy on the other side.

The matter will be heard on the next date of hearing on **3<sup>rd</sup> March, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**